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15



**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.**

Subject:- Special Leave Petition (Civil) Diary No.40365/2017 - SWP No.437/2014, CMP No.618/2014 titled Tarsem Kumar Arora and ors Vs State of J&K and Ors - Creation of two posts of Secretaries in Selection Grade and three posts of Secretaries in Special Scale in the High Court of Jammu and Kashmir.

**GOVERNMENT ORDER NO: 823-LD (A) of 2018.
D A T E D: 06 - 02 - 2018.**

Posts created vide Government Order No.3398-LD (A) of 2016 dated 13-12-2106 shall and shall always be deemed to have been created with effect from 01-04-2012.

This is in compliance to directions issued by the Hon'ble Supreme Court vide its Order dated 12-12-2017 passed by the Hon'ble Supreme Court in Special Leave Petition (Civil) Diary No.40365/2017 (SWP No.437/2014, CMP No.618/2014 titled State of J&K and Ors Vs Tarsem Kumar Arora and ors) and with the concurrence of Finance Department conveyed vide U.O.No. A/58(2002)-I-partfile-49 dated 30-01-2018.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Dated: 06-02-2018.

NO: LD(A) 2012/21

Copy to the:-

1. Commissioner / Secretary to Government, Finance Department.
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu. He is requested to get the actual arrears calculated and paid, since drawn portion of pay dues has not been factored in while calculating arrears at ₹3.28 crore and reflect the same in revised budget estimate.
4. Principal Secretary to Lord Chief Justice, J&K High Court, Jammu
5. Divisional Commissioner, Jammu.
6. Director, Archives, Archeology and Museums, J&K, Jammu.

7. Smt. Seema Khajuria Shekher, Sr. Additional Advocate General, Jammu.
8. Mohammad Shoib Alam, Advocate on Record, Supreme Court of India, New Delhi.
9. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
10. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
11. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.
14. Concerned file.

Ashish Gupta

(Ashish Gupta)
Deputy Legal Remembrancer,

6/2/2018 *AM*
6/2